

ALPHABETICAL LIST OF CENTRAL ACTS

Name of the Act	Year	Act No
A Aadhaar (Targeted Delivery of Financial and other subsidies, benefits and Services) Act	2016	18
Academy of Scientific and Innovative Research Act	2012	13
Acquired Territories (Merger) Act	1960	64
Acquisition of Certain Area at Ayodhya Act	1993	33
Actuaries Act	2006	35
Administrative Tribunals Act	1985	13
Administrators-General Act	1963	45
Admiralty (Jurisdiction and Settlement of Maritime Claims) Act	2017	22
Advocates Act	1961	25
Advocates' Welfare Fund Act	2001	45
African Development Bank Act	1983	13
African Development Fund Act	1982	01
Agricultural Produce (Grading and Marking) Act	1937	01
Agricultural and Processed Food Products Export Development Authority Act	1986	02
Agriculturists' Loans Act	1884	12
Aircraft Act	1934	22
Airports Authority of India Act	1994	55
Airports Economic Regulatory Authority of India Act	2008	27
Air Corporations (Transfer of Undertakings and Repeal) Act	1994	13
Air Force Act	1950	45
Air (Prevention and Control of Pollution) Act	1981	14
Ajmer Tenancy and Land Records Act	1950	42
Aligarh Muslim University Act	1920	40
All-India Council for Technical Education Act	1987	52
All-India Institute of Medical Sciences Act	1956	25
All-India Services Act	1951	61
Anand Marriage Act	1909	07
Ancient Monuments and Archaeological Sites and Remains Act	1958	24
Ancient Monuments Preservation Act	1904	07
Andhra Pradesh Legislative Council Act 2005	2006	01
Andhra Pradesh and Madras (Alteration of Boundaries) Act	1959	56
Andhra Pradesh and Mysore (Transfer of Territory) Act	1968	36
Andhra Pradesh Reorganisation Act	2014	06
Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Act	1982	71
Andhra State Act	1953	30
Anti-Apartheid (United Nations Convention) Act	1981	48
Anti-Hijacking Act	2016	30
Antiquities and Art Treasures Act	1972	52
Apprentices Act	1961	52
Arbitration and Conciliation Act	1996	26
Architects Act	1972	20
Armed Forces (Emergency Duties) Act	1947	15
Armed Forces (Jammu and Kashmir) Special Powers Act	1990	21
Armed Forces (Punjab and Chandigarh) Special Powers Act	1983	34
Armed Forces (Special Powers) Act	1958	28
Armed Forces Tribunal Act	2007	55
Arms Act	1959	54
Army Act	1950	46
Army and Air Force (Disposal of Private Property) Act	1950	40
Arya Marriage Validation Act	1937	19
Asian Development Bank Act	1966	18
Asiatic Society Act	1984	05

A	Assam (Alteration of Boundaries) Act	1951	47
	Assam Reorganisation (Meghalaya) Act	1969	55
	Assam Rifles Act	2006	47
	Assam University Act	1989	23
	Atomic Energy Act	1962	33
	Auroville Foundation Act	1988	54
	Authoritative Texts (Central Laws) Act	1973	50
B	Babasaheb Bhimrao Ambedkar University Act	1994	58
	Banaras Hindu University Act	1915	16
	Bankers' Books Evidence Act	1891	18
	Banking Companies (Acquisition and Transfer of Undertakings) Act	1970	05
	Banking Companies (Acquisition and Transfer of Undertakings) Act	1980	40
	Banking Regulation Act	1949	10
	Banning of Unregulated Deposit Schemes Act	2019	21
	Beedi and Cigar Workers (Conditions of Employment) Act	1966	32
	Bengal, Agra and Assam Civil Courts Act	1887	12
	Bengal Alluvion and Diluvion Act	1847	09
	Bengal Bonded Warehouse Association Act	1838	05
	Bengal Bonded Warehouse Association Act	1854	05
	Bengal Chaukidari Act	1856	20
	Bengal Districts Act	1836	21
	Bengal Embankment Act	1855	32
	Bengal Ghatwali Lands Act	1859	05
	Bengal Indigo Contracts Act	1836	10
	Bengal Land Holders' Attendance Act	1848	20
	Bengal Land Revenue Sales Act	1841	12
	Bengal Land Revenue Sales Act	1859	11
	Bengal Military Police Act	1892	05
	Bengal Rent Act	1859	10
	Bengal Tenancy Act	1885	08
	Betwa River Board Act	1976	63
	Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Act	1988	44
	Bhopal Gas Leak Disaster (Processing of Claims) Act	1985	21
	Bihar and Uttar Pradesh (Alteration of Boundaries) Act	1968	24
	Bihar and West Bengal (Transfer of Territories) Act	1956	40
	Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Act	1969	42
	Bihar Reorganisation Act,	2000	30
	Bihar Value Added Tax Act	2005	27
	Biological Diversity Act	2003	18
	Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Act	1980	67
	Births, Deaths and Marriages Registration Act	1886	06
	Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act	2015	22
	Boilers Act	1923	05
	Bombay Civil Courts Act	1869	14
	Bombay Municipal Debentures Act	1876	15
	Bombay Rent-free Estates Act	1852	11
	Bombay Reorganisation Act	1960	11
	Bombay Revenue Jurisdiction Act	1876	10
	Bonded Labour System (Abolition) Act	1976	19
	Border Security Force Act	1968	47

B	Boundaries	1847	01
	Boundary-marks, Bombay	1846	03
	Brahmaputra Board Act	1980	46
	Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore) Limited (Acquisition and Transfer of Undertakings) Act	1978	41
	British India Corporation Limited (Acquisition of Shares) Act	1981	29
	Broach and Kaira Incumbered Estates Act	1877	14
	Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act	1996	27
	Building and Other Construction Workers' Welfare Cess Act	1996	28
	Bureau of Indian Standards Act	2016	11
C	Cable Television Networks (Regulation) Act	1995	07
	Calcutta High Court (Extension of Jurisdiction) Act	1953	41
	Calcutta High Court (Jurisdictional Limits) Act	1919	15
	Calcutta Land-revenue Act	1850	23
	Calcutta Land-revenue Act	1856	18
	Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Act	1985	10
	Calcutta Port (Pilotage) Act	1948	33
	Cantonments (Extension of Rent Control Laws) Act	1957	46
	Cantonments (House Accommodation) Act	1923	06
	Cantonments Act	2006	41
	Capital of Punjab Development and Regulation (Chandigarh Amendment) Act	1973	17
	Cardamom Act	1965	42
	Carriage by Air Act	1972	69
	Carriage by Road Act	2007	41
	Cattle-trespass Act	1871	01
	Census Act	1948	37
	Central Agricultural University Act	1992	40
	Central Board of Revenue Act	1963	54
	Central Educational Institutions (Reservation in Admission) Act	2007	05
	Central Education Institutions (Reservation in Teacher's Cadre) Act	2019	10
	Central Excise Act	1944	01
	Central Goods and Services Tax Act	2017	12
	Central Goods and Services Tax (Extension to Jammu and Kashmir) Act	2017	26
	Central Industrial Security Force (Amendment and Validation) Act	1999	40
	Central Industrial Security Force Act	1968	50
	Central Laws (Extension to Arunachal Pradesh) Act	1993	44
	Central Laws (Extension to Jammu and Kashmir) Act	1968	25
	Central Provinces Court of Wards Act	1899	24
	Central Provinces Financial Commissioner's Act	1908	13
	Central Provinces Land-revenue Act	1881	18
	Central Provinces Tenancy Act	1898	11
	Central Road Fund Act	2000	54
	Central Reserve Police Force Act	1949	66
	Central Sales Tax Act	1956	74
	Central Silk Board Act	1948	61
	Central Universities Act	2009	25
	Central Vigilance Commission Act	2003	45
	Cess and Other Taxes on Minerals (Validation) Act	1992	16
	Chandigarh (Delegation of Powers) Act	1988	02
	Chandigarh Disturbed Areas Act	1983	33
	Chaparmukh Silghat Railway Line and the Katakhal Lalabazar Railway Line (Nationalisation) Act	1982	36
	Charitable Endowments Act	1890	06

C	Charitable and Religious Trusts Act	1920	14
	Chartered Accountants Act	1949	38
	Chemical Weapons Convention Act	2000	34
	Child and Adolescent Labour (Prohibition and Regulation) Act	1986	61
	Chit Funds Act	1982	40
	Chotta Nagpur Encumbered Estates Act	1876	06
	Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Products, Supply and Distribution) Act	2003	34
	Cinematograph Act	1952	37
	Cine-Workers and Cinema Theatre Workers (Regulation of Employment) Act	1981	50
	Cine-Workers Welfare Fund Act	1981	33
	Citizenship Act	1955	57
	City of Bombay Municipal (Supplementary) Act	1888	12
	Civil Defence Act	1968	27
	Civil Liability for Nuclear damage Act	2010	38
	Clinical Establishment (Representation and Regulation) Act	2010	23
	Coal Bearing Areas (Acquisition and Development) Act	1957	20
	Coal India (Regulation of Transfers and Validation) Act	2000	45
	Coal Mines (Conservation and Development) Act	1974	28
	Coal Mines Labour Welfare Fund (Repeal) Act	1986	27
	Coal Mines Provident Fund and Miscellaneous Provisions Act	1948	46
	Coal Mines (Special Provisions) Act	2015	11
	Coastal Aquaculture Authority Act	2005	24
	Coast Guard Act	1978	30
	Coasting Vessels Act	1838	19
	Coconut Development Board Act	1979	05
	Code of Civil Procedure	1908	05
	Code of Criminal Procedure	1974	02
	Coffee Act	1942	07
	Coinage Act	2011	11
	Coir Industry Act	1953	45
	Collection of Statistics Act	2009	07
	Commercial Documents Evidence Act	1939	30
	Commercial Courts Act	2016	04
	Commissions for Protection of Child's Rights Act	2006	04
	Commissions of Inquiry Act	1952	60
	Commission of Sati (Prevention) Act	1988	03
	Companies Act	2013	18
	Companies (Donations to National Funds) Act	1951	54
	Companies (Profits) Surtax Act	1964	07
	Company Secretaries Act	1980	56
	Compensatory Afforestation Fund Act	2016	38
	Competition Act	2003	12
	Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act	1971	56
	Conservation of Foreign Exchange and Prevention of Smuggling Activities Act	1974	52
	Consumer Protection Act	1986	68
	Contempt of Courts Act	1971	70
	Contingency Fund of India Act	1950	49
	Contract Labour (Regulation and Abolition) Act	1970	37
	Control of National Highways (Land and Traffic) Act	2003	13
	Co-operative Societies Act	1912	02
	Copyright Act	1957	14
	Coroners Act	1871	04
	Cost and Works Accountants Act	1959	23
	Court-fees Act	1870	07
	Court-fees (Delhi Amendment) Act	1967	28
	Credit Information Companies (Regulation) Act	2005	30

C	Customs Act	1962	52
	Customs Tariff Act	1975	51
	Cutchi Memons Act	1938	10
D	Dadra and Nagar Haveli Act	1961	35
	Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Act	2019	44
	Dakshina Bharat Hindi Prachar Sabha Act	1964	14
	Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act	1981	31
	Damodar Valley Corporation Act	1948	14
	Dehra Dun Act	1871	21
	Dekkhan Agriculturists Relief Act	1879	17
	Delhi and Ajmer-Merwara Land Development Act	1948	66
	Delhi and Ajmer Rent Control Act	1952	38
	Delhi Apartment Ownership Act	1986	58
	Delhi Development Act	1957	61
	Delhi High Court Act	1966	26
	Delhi Land Holdings (Ceiling) Act	1960	24
	Delhi Lands (Restriction on Transfer) Act	1972	30
	Delhi Laws Act	1912	13
	Delhi Laws Act	1915	07
	Delhi Laws (Special Provisions) Act	2006	22
	Delhi Motor Vehicles Taxation Act	1962	57
	Delhi Municipal Corporation Act	1957	66
	Delhi Police Act	1978	34
	Delhi Primary Education Act	1960	39
	Delhi Rent Act	1995	33
	Delhi Rent Control Act	1958	59
	Delhi Restriction of Uses of Land Act	1941	12
	Delhi Sales Tax Act	1975	43
	Delhi School Education Act	1973	18
	Delhi Sikh Gurdwaras Act	1971	82
	Delhi Special Police Establishment Act	1946	25
	Delhi University Act	1922	08
	Delhi (Urban Areas) Tenants' Relief Act	1961	30
	Delhi Urban Art Commission Act	1974	01
	Delimitation Act	2002	33
	Delivery of Books and Newspapers (Public Libraries) Act	1954	27
	Dentists Act	1948	16
	Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Act	1972	18
	Departmentalisation of Union Accounts (Transfer of Personnel) Act	1976	59
	Deposit Insurance and Credit Guarantee Corporation Act	1961	47
	Depositories Act	1996	22
	Designs Act	2000	16
	Destruction of Records Act	1917	05
	Destructive Insects and Pests Act	1914	02
	Destructive Insects and Pests (Amendment and Validation) Act	1992	12
	Diplomatic and Consular Officers (Oaths and Fees) Act	1948	41
	Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Act	1973	02
	Diplomatic Relations (Vienna Convention) Act	1972	43
	Disaster Management Act	2005	53
	Dissolution of Muslim Marriages Act	1939	08
	Disturbed Areas (Special Courts) Act	1976	77
	Divorce Act	1869	04
	Dock Workers (Regulation of Employment) Act	1948	09
	Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Act	1997	31

D	Dock Workers (Safety, Health and Welfare) Act	1986	54	
	Dowry Prohibition Act	1961	28	
	Dr. Rajendra Prasad Central Agricultural University Act	2016	32	
	Drugs and Cosmetics Act	1940	23	
	Drugs and Magic Remedies (Objectionable Advertisements) Act	1954	21	
	Durgah Khawaja Saheb Act	1955	36	
E	Easements (Extending Act 5 of 1882)	1891	08	
	East-Punjab Urban Rent Restriction (Extension to Chandigarh) Act	1974	54	
	Economic Offences (Inapplicability of Limitation) Act	1974	12	
	Election Commission (Conditions of Service of Election Commissioners and Transaction of Business) Act	1991	11	
	Election Laws (Extension to Sikkim) Act	1976	10	
	Electricity Act	2003	36	
	Emblems and Names (Prevention of Improper Use) Act	1950	12	
	Emigration Act	1983	31	
	Employees' Compensation Act	1923	08	
	Employees' Provident Funds and Miscellaneous Provisions Act	1952	19	
	Employees' State Insurance Act	1948	34	
	Employment Exchanges (Compulsory Notification of Vacancies) Act	1959	31	
	Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act	1993	46	
	Enemy Property Act	1968	34	
	Energy Conservation Act	2001	52	
	English and Foreign Languages University Act	2007	07	
	Environment (Protection) Act	1986	29	
	Epidemic Diseases Act	1897	03	
	Equal Remuneration Act	1976	25	
	Essential Commodities Act	1955	10	
	Essential Services Maintenance (Assam) Act	1980	41	
	Expenditure-tax Act	1987	35	
	Explosive Substances Act	1908	06	
	Explosives Act	1884	04	
	Export-Import Bank of India Act	1981	28	
	Export (Quality Control and Inspection) Act	1963	22	
	Extradition Act	1962	34	
	F	Factories Act	1948	63
		Factoring Act	2012	12
		Family Courts Act	1984	66
		Faridabad Development Corporation Act	1956	90
		Fatal Accidents Act	1855	13
Finance Commission (Miscellaneous Provisions) Act		1951	33	
Fiscal Responsibility and Budget Management Act		2003	39	
Food Corporations Act		1964	37	
Food Safety and Standards Act		2006	34	
Footwear Design and Development Institute Act		2017	20	
Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Act		2002	36	
Foreign Contribution (Regulation) Act		2010	42	
Foreign Exchange Management Act		1999	42	
Foreign Marriage Act		1969	33	
Foreign Trade (Development and Regulation) Act		1992	22	
Foreigners Act		1946	31	
Foreigners Law (Application and Amendment) Act		1962	42	
Forest (Conservation) Act		1980	69	
Forfeited Deposits Act		1850	25	
Former Secretary of State Service Officers (Conditions of Service) Act		1972	59	

F	Forward Contracts (Regulation) Act	1952	74	
	Fugitive Economic Offenders Act	2018	17	
G	General Clauses Act	1897	10	
	General Insurance Business (Nationalisation) Act	1972	57	
	Geneva Conventions Act	1960	06	
	Geographical Indications of Goods (Registration and Protection) Act	1999	48	
	Goa, Daman and Diu (Administration) Act	1962	01	
	Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Act	1965	30	
	Goa, Daman and Diu Mining Concession (Abolition and Declaration as Mining Leases) Act	1987	16	
	Goa, Daman and Diu Reorganisation Act	1987	18	
	Gold Bonds (Immunities and Exemptions) Act	1993	25	
	Goods and Services Tax (Compensation to States) Act	2017	15	
	Government Buildings Act	1899	04	
	Government of National Capital Territory of Delhi Act	1992	01	
	Government of Union Territories Act	1963	20	
	Government Savings Banks Act	1873	05	
	Government Savings Certificates Act	1959	46	
	Government Securities Act	2006	38	
	Governors (Emoluments, Allowances and Privileges) Act	1982	43	
	Gram Nyayalayas Act	2009	04	
	Guardians and Wards Act	1890	08	
	H	Haj Committee Act	2002	35
		Handlooms (Reservation of Articles for Production) Act	1985	22
		Haryana and Punjab Agricultural Universities Act	1970	16
		Haryana and Uttar Pradesh (Alteration of Boundaries) Act	1979	31
High Court and Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Act		1981	26	
High Court at Patna (Establishment of a Permanent Bench at Ranchi) Act		1976	57	
High Court Judges (Conditions of Service) Act		1954	28	
High Courts (Seals) Act		1950	07	
High Denomination Bank Notes (Demonetisation) Act		1978	11	
Himachal Pradesh and Bilaspur (New State) Act		1954	32	
Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Act		1980	70	
Hindi Sahitya Sammelan Act		1962	13	
Hindu Adoptions and Maintenance Act		1956	78	
Hindu Disposition of Property Act		1916	15	
Hindu Gains of Learning Act		1930	30	
Hindu Marriage Act		1955	25	
Hindu Minority and Guardianship Act		1956	32	
Hindu Succession Act		1956	30	
Homoeopathy Central Council Act		1973	59	
Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Act		1984	55	
Hotel-Receipts Tax Act		1980	54	
Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Act		2017	16	
I		Identification of Prisoners Act	1920	33
	Illegal Migrants (Determination by Tribunals) Act*	1983	39	
	Immigration (Carriers' Liability) Act	2000	52	
	Immigrants (Expulsion from Assam) Act	1950	10	
	Immoral Traffic (Prevention) Act	1956	104	

* Struck down by the Supreme Court in *Sarbananda Sonowat v. Union of India II* (2005).

I	Improvements in Towns	1850	26
	Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Act	1984	17
	Income-tax Act	1961	43
	Indecent Representation of Women (Prohibition) Act	1986	60
	Indian Bar Councils Act	1926	38
	Indian Bills of Lading Act	1856	09
	Indian Carriage of Goods by Sea Act	1925	26
	Indian Christian Marriage Act	1872	15
	Indian Council of World Affairs Act	2001	29
	Indian Contract Act	1872	09
	Indian Criminal Law Amendment Act	1908	14
	Indian Easements Act	1882	05
	Indian Evidence Act	1872	01
	Indian Forest Act	1927	16
	Indian Institutes of Information Technology Act	2014	30
	Indian Institutes of Information Technology (Public-Private Partnership) Act	2017	23
	Indian Institute of Management Act	2017	33
	Indian Institute of Petroleum and Energy Act	2018	03
	Indian Maritime University Act	2008	22
	Indian Medical Council Act	1956	102
	Indian Medicine Central Council Act	1970	48
	Indian Museum Act	1910	10
	Indian Naval Armament Act	1923	07
	Indian Nursing Council Act	1947	48
	Indian Partnership Act	1932	09
	Indian Penal Code	1860	45
	Indian Ports Act	1908	15
	Indian Post Office Act	1898	06
	Indian Railway Board Act	1905	04
	Indian Red Cross Society Act	1920	15
	Indian Reserve Forces Act	1888	04
	Indian Soldiers (Litigation) Act	1925	04
	Indian Stamp Act	1899	02
	Indian Statistical Institute Act	1959	57
	Indian Succession Act	1925	39
	Indian Telegraph Act	1885	13
	Indian Tolls Act	1851	08
	Indian Tolls Act	1864	15
	Indian Tolls (Army and Air Force) Act	1901	02
	Indian Tramways Act	1886	11
	Indian Treasure-trove Act	1878	06
	Indian Trusts Act	1882	02
	Indian Veterinary Council Act	1984	52
	Indian Wireless Telegraphy Act	1933	17
	Indira Gandhi National Open University Act	1985	50
	Indira Gandhi National Tribal University Act	2007	52
	Indo-Tibetan Border Police Force Act	1992	35
	Industrial Development Bank (Transfer of Undertaking and Repeal) Act	2003	53
	Industrial Disputes Act	1947	14
	Industrial Disputes (Banking and Insurance Companies) Act	1949	54
	Industrial Employment (Standing Orders) Act	1946	20
	Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act	1993	23
	Industrial Reconstruction Bank (Transfer of Undertaking and Repeal) Act	1997	07
	Industries (Development and Regulation) Act	1951	65
	Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act	1992	41

	Inflammable Substances Act	1952	20
I	Information Technology Act	2000	21
	Inland Vessels Act	1917	01
	Inland Waterways Authority of India Act	1985	82
	Insecticides Act	1968	46
	Insolvency and Bankruptcy Code	2016	31
	Institutes of Technology Act	1961	59
	Insurance Act	1938	04
	Insurance Regulatory and Development Authority Act	1999	41
	Integrated Goods and Services Tax Act	2017	13
	Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Act	2017	27
	Intelligence Organisations (Restriction on Rights) Act	1985	58
	Interest Act	1978	14
	Interest-tax Act	1974	45
	International Development Association (Status, Immunities and Privileges) Act	1960	32
	International Finance Corporation (Status, Immunities and Privileges) Act	1958	42
	International Monetary Fund and Bank Act	1945	47
	Inter-State Corporation Act	1957	38
	Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act	1979	30
	Inter-State River Water Disputes Act	1956	33
J	Jallianwala Bagh National Memorial Act	1951	25
	Jamia Millia Islamia Act	1988	58
	Jammu and Kashmir (Extension of Laws) Act	1956	62
	Jammu and Kashmir Reorganisation Act	2019	34
	Jammu and Kashmir Representation of the People Supplementary) Act	1968	03
	Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act	2008	19
	Jawaharlal Nehru University Act	1966	53
	Judges (Inquiry) Act	1968	51
	Judges (Protection) Act	1985	59
	Judicial Officers Protection Act	1850	18
	Jute Companies (Nationalisation) Act	1980	62
	Jute Manufacturers Development Council Act	1983	27
	Jute Packaging Materials (Compulsory Use in Packing Commodities) Act	1987	10
	Juvenile Justice (Care and Protection of Children) Act	2016	02
K	Kalakshetra Foundation Act	1994	06
	Kazis Act	1880	12
	Khaddar (Protection of Name) Act	1950	78
	Khadi and Village Industries Commission Act	1956	61
	Khuda Bakhsh Oriental Public Library Act	1969	43
	King of Oudh's Estate Act	1887	19
	King of Oudh's Estate Act	1888	14
	King of Oudh's Estate Validation Act	1917	12
L	Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Act	1988	51
	Lady Hardinge Medical College and Hospital (Acquisition and Miscellaneous Provisions) Act	1977	34
	Lalitkala Akademi (Taking Over of Management) Act	1997	17
	Land Acquisition (Amendment and Validation) Act	1967	13
	Land Acquisition (Mines) Act	1885	18
	Land Improvement Loans Act	1883	19
	Land Port Authority of India Act	2010	31
	Laws Local Extent Act	1874	15

L	Leaders of Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act	1999	05
	Legal Metrology Act	2010	1
	Legal Practitioners Act	1879	18
	Legal Representatives' Suits Act	1855	12
	Legal Services Authorities Act	1987	39
	Legal Tender (Inscribed Notes) Act	1964	28
	Legislative Assembly of Nagaland (Change in Representation) Act	1968	61
	Levy Sugar Price Equalisation Fund Act	1976	31
	Life Insurance Corporation Act	1956	31
	Life Insurance Corporation (Modification of Settlement) Act	1976	72
	Light House Act	1927	17
	Limitation Act	1963	36
	Limited Liability Partnership Act	2009	06
	Live-stock Importation Act	1898	09
	Local Authorities Loans Act	1914	09
	Lokpal and Lokaayuktas Act	2014	01
	Lok Sahayak Sena Act	1956	53
	Lotteries (Regulation) Act	1998	17
	Lushai Hills District (Change of Name) Act	1954	18
M	Madhya Pradesh Reorganisation Act	2000	28
	Madras, Bengal and Bombay Children (Supplementary) Act	1925	35
	Madras City Civil Court Act	1892	07
	Madras City Land Revenue Act	1851	12
	Madras Civil Courts Act	1873	03
	Madras Compulsory Labour Act	1858	01
	Madras District Police Act	1859	24
	Madras Public Property Malversation Act	1837	36
	Madras Rent and Revenue Sales Act	1839	07
	Madras Revenue Commissioner Act	1849	10
	Mahatma Gandhi Antarashtriya Hindi Vishwavidyalaya Act	1997	03
	Mahatma Gandhi National Rural Employment Guarantee Act	2005	42
	Maintenance and Welfare of Parents and Senior Citizens Act	2007	56
	Maintenance Orders Enforcement Act	1921	18
	Majority Act	1875	09
	Major Port Trusts Act	1963	38
	Mangrol and Manavadar (Administration of Property) Act	1949	02
	Manipur (Courts) Act	1955	56
	Manipur (Hill Areas District Council) Act	1971	76
	Manipur Land Revenue and Land Reforms Act	1960	33
	Manipur Municipalities Act	1994	43
	Manipur Panchayati Raj Act	1994	26
	Manipur (Sales of Motor Spirit and Lubricants) Taxation Act	1962	55
	Manipur University Act	2005	54
	Manipur (Village Authorities in Hill Areas) Act	1956	80
	Manoeuvres, Field Firing and Artillery Practice Act	1938	05
	Marine Insurance Act	1963	11
	Marine Products Export Development Authority Act	1972	13
	Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act	1981	42
	Marking of Heavy Packages Act	1951	39
	Married Women's Property Act	1874	03
	Maternity Benefit Act	1961	53
	Maulana Azad National Urdu University Act, 1996	1997	02
	Medical Termination of Pregnancy Act	1971	34
	Mental Healthcare Act	2017	10
	Merchant Shipping Act	1958	44

	Metal Corporation (Nationalisation and Miscellaneous Provisions) Act	1976	100
M	Metro Railway (Operation and Maintenance) Act	2002	60
	Metro Railways (Construction of Works) Act	1978	33
	Micro Small and Medium Enterprises Development Act	2006	27
	Mines Act	1952	35
	Mines and Minerals (Regulation and Development) Act	1957	67
	Minimum Wages Act	1948	11
	Mirzapur Stone Mahal Act	1886	05
	Mizoram University Act	2000	08
	Moorshedabad Act	1891	15
	Motor Transport Workers Act	1961	27
	Motor Vehicles Act	1988	59
	Multimodal Transportation of Goods Act	1993	28
	Multi-State Co-operative Societies Act	2002	39
	Murshidabad Estate Administration Act	1933	23
	Muslim Personal Law (Shariat) Application Act	1937	26
	Muslim Women (Protection of Rights on Marriage) Act	2019	20
	Muslim Women (Protection of Rights on Divorce) Act	1986	25
	Mussalman Wakf Act	1923	42
N	Naga Hills-Tuensang Area Act	1957	42
	Nagaland University Act	1989	35
	Nalanda University Act	2010	39
	Narcotic Drugs and Psychotropic Substances Act	1985	61*
	National Bank for Agriculture and Rural Development Act	1981	61
	National Cadet Corps Act	1948	31
	National Capital Region Planning Board Act	1985	02
	National Capital Territory of Delhi Laws (Special Provisions) Act	2007	43
	National Capital Territory of Delhi Laws (Special Provisions) Act	2009	24
	National Capital Territory of Delhi Laws (Special Provisions) Act	2011	05
	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2009	40
	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2011	20
	National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Act	2019	45
	National Commission for Minorities Act	1992	19
	National Commission for Minority Educational Institutions Act	2005	02
	National Commission for Safai Karamcharis Act	1993	64
	National Commission for Women Act	1990	20
	National Commission for Backward Classes (Repeal) Act	2018	24
	National Company (Acquisition and Transfer of Undertakings) Act	1980	42
	National Co-operative Development Corporation Act	1962	26
	National Council for Teacher Education Act	1993	73
	National Dairy Development Board Act	1987	37
	National Food Security Act	2013	20
	National Green Tribunal Act	2010	19
	National Highways Act	1956	48
	National Highways Authority of India Act	1988	68
	National Housing Bank Act	1987	53
	National Institute of Design Act	2014	18
	National Institute of Fashion Technology Act	2006	28
	National Institute of Mental Health and Neuro-Sciences, Bangalore Act	2012	38
	National Institute of Pharmaceutical Education and Research Act	1998	13
	National Institute of Technology Act	2007	29
	National Investigation Agency Act	2008	34
	National Judicial Appointments Commission Act**	2014	40

*61(1985)-S32-A is declared unconstitutional to the extent it takes away the right of the court to suspend the sentence of person convicted under the Act

** Struck down by the Supreme Court of India.

N	National Jute Board Act	2009	12	
	National Medical Commission Act	2019	30	
	National Rural Employment Guarantee (Extension to Jammu and Kashmir) Act	2007	23	
	National Security Act	1980	65	
	National Security Guard Act	1986	47	
	National Service Act	1972	28	
	National Sports University Act	2018	25	
	National Tax Tribunal Act	2005	49	
	National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act	1999	44	
	National Waterway Act	2016	17	
	Naval and Aircraft Prize Act	1971	59	
	Navy Act	1957	62	
	Negotiable Instruments Act	1881	26	
	New Delhi International Arbitration Centre Act	2019	17	
	New Delhi Municipal Council Act	1994	44	
	North-Eastern Area (Reorganisation) Act	1971	81	
	North-Eastern Council Act	1971	84	
	North-Eastern Hill University Act	1973	24	
	Northern India Canal and Drainage Act	1873	08	
	Northern India Ferries Act	1878	17	
	Notaries Act	1952	53	
	O	Oaths Act	1969	44
Obstructions in Fairways Act		1881	16	
Official Languages Act		1963	19	
Official Secrets Act		1923	19	
Official Trustees Act		1913	02	
Offshore Areas Minerals (Development and Regulation) Act, 2002		2003	17	
Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act		1993	65	
Oil Fields (Regulation and Development) Act		1948	53	
Oil Industry (Development) Act		1974	47	
Oriental Gas Company		1857	05	
Oriental Gas Company		1867	11	
Orissa (Alteration of Name) Act		2011	15	
Orissa Weights and Measures (Delhi Repeal) Act		1958	57	
Orphanages and Other Charitable Homes (Supervision and Control) Act		1960	10	
Oudh Estates Act		1869	01	
Oudh Laws Act		1876	18	
Oudh Sub-settlement Act		1866	26	
Oudh Taluqdars' Relief Act		1870	24	
P		Parliament (Prevention of Disqualification) Act	1959	10
		Parliamentary Proceedings (Protection of Publication) Act	1977	15
	Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Act	2005	14	
	Parsi Marriage and Divorce Act	1936	03	
	Partition Act	1893	04	
	Partition of Revenue-paying Estates Act	1863	19	
	Passport (Entry into India) Act	1920	34	
	Passports Act	1967	15	
	Patents Act	1970	39	
	Payment and Settlement Systems Act	2007	51	
	Payment of Bonus Act	1965	21	
	Payment of Gratuity Act	1972	39	
	Payment of Wages Act	1936	04	

	Pensions Act	1871	23
P	Pensions Fund Regulatory and Development Authority Act	2013	23
	Petroleum Act	1934	30
	Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act	1962	50
	Petroleum and Natural Gas Regulatory Board Act	2006	19
	Pharmacy Act	1948	08
	Places of Worship (Special Provisions) Act	1991	42
	Plantations Labour Act	1951	69
	Poisons Act	1919	12
	Police Act	1861	05
	Police Act	1949	64
	Police, (Agra) Act	1854	16
	Police Forces (Restriction of Rights) Act	1966	33
	Police (Incitement to Disaffection) Act	1922	22
	Pondicherry (Administration) Act	1962	49
	Pondicherry (Extension of Laws) Act	1968	26
	Pondicherry University Act	1985	53
	Pondicherry (Alteration of Name) Act	2006	44
	Post-Graduate Institute of Medical Education and Research Chandigarh Act	1966	51
	Post Office Cash Certificates Act	1917	18
	Powers-of-Attorney Act	1882	07
	Prasar Bharati (Broadcasting Corporation of India) Act	1990	25
	Preference Shares (Regulation of Dividend) Act	1960	63
	Pre-conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57
	Presidency Small Cause Courts Act	1882	15
	President (Discharge of Functions) Act	1969	16
	Presidential and Vice-Presidential Elections Act	1952	31
	President's Emoluments and Pension Act	1951	30
	Press and Registration of Books Act	1867	25
	Press Council Act	1978	37
	Prevention and Control of Infectious and Contagious diseases in Animals Act	2009	27
	Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act	1980	07
	Prevention of Corruption Act	1988	49
	Prevention of Cruelty to Animals Act	1960	59
	Prevention of Damage to Public Property Act	1984	03
	Prevention of Money Laundering Act	2003	15
	Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	46
	Prevention of Insults to National Honour Act	1971	69
	Prevention of Terrorism (Repeal) Act	2004	26
	Prisoners Act	1900	03
	Prisoners (Attendance in Courts) Act	1955	32
	Prisons Act	1894	09
	Private Security Agencies (Regulation) Act	2005	29
	Prize Chits and Money Circulation Scheme (Banning) Act	1978	43
	Prize Competitions Act	1955	42
	Probation of Offenders Act	1958	20
	Prohibition of Benami Property Transactions Act	1988	45
	Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale Distribution, Storage and Advertisement) Act	2019	42
	Prohibition of Child Marriage Act	2007	06
	Prohibition of Employment as Manual Scavengers and their Rehabilitation Act	2013	25
	Protection of Civil Rights Act	1955	22
	Protection of Children from Sexual Offences Act	2012	32
	Protection of Human Rights Act	1994	10
	Protection of Plant Varieties and Farmers' Right Act	2001	53
	Protection of Women from Domestic Violence Act	2005	43

	Provident Funds Act	1925	19
P	Provincial Small Cause Courts Act	1887	09
	Provisional Collection of Taxes Act	1931	16
	Provisions of the Panchayats (Extension to the Scheduled Areas) Act	1996	40
	Public Debt Act	1944	18
	Public Employment (Requirement as to Residence) Act	1957	44
	Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act	1983	48
	Public Gambling Act	1867	03
	Public Liability Insurance Act	1991	06
	Public Premises (Eviction of Unauthorised Occupants) Act	1971	40
	Public Provident Fund Act	1968	23
	Public Records Act	1993	69
	Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act	1978	16
	Punjab District Boards Act	1883	20
	Punjab Disturbed Areas Act	1983	32
	Punjab Land Revenue Act	1887	17
	Punjab Laws Act	1872	04
	Punjab Municipal Corporation Law (Extension to Chandigarh) Act	1994	45
	Punjab Reorganisation Act	1966	31
	Punjab State Legislature (Delegation of Powers) Act	1984	36
	Punjab Tenancy Act	1887	16
R	Railway Claims Tribunal Act	1987	54
	Railway Property (Unlawful Possession) Act	1966	29
	Railway Protection Force Act	1957	23
	Railways Act	1989	24
	Railways Employment of Members of the Armed Forces Act	1965	40
	Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959	47
	Rajghat Samadhi Act	1951	41
	Rajiv Gandhi Institute of Petroleum Technology Act	2007	54
	Rajiv Gandhi National Aviation University Act	2013	26
	Rajiv Gandhi National Institute of Youth Development Act	2012	35
	Rajiv Gandhi University Act	2007	08
	Rampur Raza Library Act	1975	22
	Rani Lakshmi Bai Central Agricultural University Act	2014	10
	Real Estate (Regulation and Development) Act	2016	16
	Reciprocity Act	1943	09
	Recovery of Debts Due to Banks and Financial Institutions Act	1993	51
	Regional Centre for Biotechnology Act	2016	36
	Regional Rural Banks Act	1976	21
	Registration Act	1908	16
	Registration of Births and Deaths Act	1969	18
	Registration of Foreigners Act	1939	16
	Rehabilitation Council of India Act	1992	34
	Rehabilitation Finance Administration Act	1948	12
	Religious Endowments Act	1863	20
	Religious Institutions (Prevention of Misuse) Act	1988	41
	Religious Societies Act	1880	01
	Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act	1991	41
	Rent Recovery Act	1853	06
	Repatriation of Prisoners Act	2003	49
	Representation of the People Act	1950	43
	Representation of the People Act	1951	43
	Requisitioning and Acquisition of Immovable Property Act	1952	30
	Reserve and Auxiliary Air Forces Act	1952	62
	Reserve Bank (Transfer of Public Ownership) Act	1948	62

	Reserve Bank of India Act	1934	02	
R	Revenue, Bombay	1842	13	
	Revenue Commissioners, Bombay	1842	17	
	Revenue Recovery Act	1890	01	
	Richardson and Cruddas Limited (Acquisition and Transfer of Undertakings) Act	1972	78	
	River Boards Act	1956	49	
	Right of Children to Free and Compulsory Education Act	2009	35	
	Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act	2013	30	
	Right to Information Act	2005	22	
	Rights of Persons with Disabilities Act	2016	49	
	Road Transport Corporations Act	1950	64	
	Rubber Act	1947	24	
	S	SAARC Convention (Suppression of Terrorism) Act	1993	36
		Salar Jung Museum Act	1961	26
		Salary, Allowances and Pension of Members of Parliament Act	1954	30
Salaries and Allowances of Ministers Act		1952	58	
Salaries and Allowances of Officers of Parliament Act		1953	20	
Salary and Allowances of Leaders of Opposition in Parliament Act		1977	33	
Sale of Goods Act		1930	03	
Sales of Land for Revenue Arrears		1845	01	
Sales Promotion Employees (Conditions of Service) Act		1976	11	
Sarais Act		1867	22	
Sashastra Seema Bal Act		2007	53	
Scheduled Areas (Assimilation of Laws) Act		1951	37	
Scheduled Areas (Assimilation of Laws) Act		1953	16	
Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forests Rights) Act		2007	02	
Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act		1989	33	
Scheduled Securities (Hyderabad) Act		1949	07	
School of Planning and Architecture Act		2014	37	
Science and Engineering Research Board Act		2009	09	
Seamen's Provident Fund Act		1966	04	
Seaward Artillery Practice Act		1949	08	
Securities and Exchange Board of India Act		1992	15	
Securities Contracts (Regulation) Act		1956	42	
Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act		2002	54	
Seeds Act		1966	54	
Semiconductor Integrated Circuits Layout Design Act		2000	37	
Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act		2013	14	
Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Act		1954	31	
Shore Nuisances (Bombay and Kolaba) Act		1853	11	
Sick Industrial Companies (Special Provisions) Repeal Act		2004	01	
Sick Textile Undertakings (Nationalisation) Act		1974	57	
Sikh Gurdwaras (Supplementary) Act		1925	24	
Sikkim University Act		2007	10	
Sir Dinshaw Maneckjee Petit Act		1893	06	
Sir Jamsetjee Jejeebhoy Baronetcy Act		1915	10	
Slum Areas (Improvement and Clearance) Act		1956	96	
Small Industries Development Bank of India Act		1989	39	
Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act		1976	13	
Societies Registration Act		1860	21	
Sonthal Parganas Act		1855	37	
South Asian University Act		2009	08	

S	Special Court (Trial of Offences Relating to Transactions in Securities) Act	1992	27
	Special Criminal Courts (Jurisdiction) Act	1950	18
	Special Economic Zones Act	2005	28
	Special Marriage Act	1954	43
	Special Protection Group Act	1988	34
	Specific Relief Act	1963	47
	Specified Bank Notes (Cessation of Liabilities) Act	2017	2
	Spices Board Act	1986	10
	Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharti) Act	2007	11
	Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act	1980	52
	Stage-Carriages Act	1861	16
	State Armed Police Forces (Extension of Laws) Act	1952	63
	State Associated Banks (Miscellaneous Provisions) Act	1962	56
	State Bank of India Act	1955	23
	State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Act	1982	62
	State Financial Corporations Act	1951	63
	State Emblems of India (Prohibition of Improper Use) Act	2005	50
	State of Arunachal Pradesh Act	1986	69
	State of Himachal Pradesh Act	1970	53
	State of Mizoram Act	1986	34
	State of Nagaland Act	1962	27
	States Reorganisation Act	1956	37
	Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act,	2014	07
	Sugar-cane Act	1934	15
	Sugar Development Fund Act	1982	04
	Sugar Export Promotion Act	1958	30*
	Suits Valuation Act	1887	07
	Suppression of Unlawful Acts against Safety of Civil Aviation Act	1982	66
	Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act	2002	69
	Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Act	1970	28
	Supreme Court Judges (Salaries and Conditions of Service) Act	1958	41
	Supreme Court (Number of Judges) Act	1956	55
	Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Act	1986	30
T	Tamil Nadu Legislative Council Act	2010	16
	Taxation Laws (Amendment and Miscellaneous Provisions) Act	1965	41
	Taxation Laws (Continuation and Validation of Recovery Proceedings) Act	1964	11
	Taxation Laws (Extension to Jammu and Kashmir) Act	1972	25
	Tea Act	1953	29
	Technology Development Board Act	1995	44
	Telecom Regulatory Authority of India Act	1997	24
	Telegraph Wires (Unlawful Possession) Act	1950	74
	Territorial Army Act	1948	56
	Territorial Waters, Continental Shelf, Exclusive Economic Zone and Other Maritime Zones Act	1976	80
	Terrorist Affected Areas (Special Courts) Act	1984	61
	Textile Undertakings (Nationalisation) Act	1995	39
	Textiles Committee Act	1963	41
	Tezpur University Act	1993	45
	Tobacco Board Act	1975	04
	Tobacco Duty (Town of Bombay) Act	1857	04
	Tokyo Convention Act	1975	20

*Repealed by Ordinance w.e.f. 15th January, 1997.

	Trade Marks Act	1999	47
	Trade Unions Act	1926	16
T	Transfer of Prisoners Act	1950	29
	Transfer of Property Act	1882	04
	Transgender Persons (Protection of Rights) Act	2019	40
	Transplantation of Human Organs Act	1994	42
	Travancore-Cochin Vehicles Taxation (Amendment and Validation) Act	1959	42
	Tripura Land Revenue and Land Reforms Act	1960	43
	Tripura University Act	2007	09
	Tyre Corporation of India Limited (Disinvestment of Ownership) Act	2007	50
U	Union Duties of Excise (Distribution) Act	1979	24
	Union Territories (Direct Election to the House of the People) Act	1965	49
	Union Territory Goods and Services Tax Act	2017	14
	Union Territories (Laws) Act	1950	30
	Union Territories (Separation of Judicial and Executive Functions) Act	1969	19
	Union Territories (Stamp and Court-fees Laws) Act	1961	33
	Unit Trust of India (Transfer of Undertaking and Repeal) Act	2002	58
	United Nations (Privileges and Immunities) Act	1947	46
	United Nations (Security Council) Act	1947	43
	United Provinces Act	1890	20
	University Grants Commission Act	1956	03
	University of Hyderabad Act	1974	39
	University of Allahabad Act	2005	26
	Unlawful Activities (Prevention) Act	1967	37
	Unorganised Sector Workers Social Security Act	2008	33
	Urban Land (Ceiling and Regulation) Repeal Act	1999	15
	Usurious Loans Act	1918	10
	Usury Laws Repeal Act	1855	28
	Uttaranchal (Alteration of Name) Act	2006	52
	Uttar Pradesh Reorganisation Act	2000	29
V	Vice-President's Pension Act	1997	30
	Victoria Memorial Act	1903	10
	Visva-Bharati Act	1951	29
	Voluntary Surrender of Salaries (Exemption from Taxation) Act	1961	46
W	Wakf Act	1995	43
	Warehousing Corporations Act	1962	58
	Warehousing Corporations (Supplementary) Act	1965	20
	Warehousing (Development and Regulation) Act	2007	37
	Waste-Lands (Claims) Act	1863	23
	Water (Prevention and Control of Pollution) Act	1974	06
	Wealth-tax Act	1957	27
	Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Act	2005	21
	West Godavari District (Assimilation of Laws on Federal Subjects) Act	1949	20
	Whistle Blowers Protection Act	2014	17
	White Phosphorus Matches Prohibition Act	1913	05
	Wild Life (Protection) Act	1972	53
	Women's and Children's Institutions (Licensing) Act	1956	105
	Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act	1955	45
	Working Journalists (Fixation of Rates of Wages) Act	1958	29
	Works of Defence Act	1903	07

